

Annexure – 9

Name of the corporate debtor: Punj Lloyd Limited ; Date of commencement of CIRP: 08th March 2019 ; List of creditors as on: 02nd March 2021

List of other creditors (Other than financial creditors and operational creditors)

Amount in ₹

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|--------------|--|---------------------------|-----------------------|---------------------------|-----------------|----------------------------|-----------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security | Amount covered by guarantee | | | | | | Whether related party? |
| 1 | Hadia Abdul Latif Jamil Co. Ltd | 6-Jun-19 | 393,647,316 | 393,647,316 | 1 Vendor Claim | No | No | No | 393,647,316 | - | - | - | |
| 2 | Stockport Metropolitan Borough Council, Uk | 21-Mar-19 | 31,303,763 | 31,303,763 | Vendor Claim | No | No | No | - | - | - | - | |
| 3 | M/S Punj Sons Pvt Ltd | 5-Jun-19 | 46,844,886 | - | Vendor Claim | No | No | No | - | - | 46,844,886 | - | |
| 4 | Viswakarma Logistics Pvt Ltd | 12-Jun-19 | 206,500 | 202,370 | Vendor Claim | No | No | No | - | - | 4,130 | - | |
| 5 | Govind Motors | 22-Mar-19 | 209,462 | 59,200 | Vendor Claim | No | No | No | - | - | 150,262 | - | |
| 6 | Eih Limited The Oberoi | 25-Mar-19 | 139,837 | - | Vendor Claim | No | No | No | - | - | 139,837 | - | |
| 7 | Eih Limited Unit Trident Nariman Point | 25-Mar-19 | 1,289,864 | 1,289,864 | Vendor Claim | No | No | No | - | - | - | - | |
| 8 | Indian Oil Corporation Ltd. - Paradip | 31-May-19 | 17,000,000,000 | - | Vendor Claim | No | No | No | - | - | 17,000,000,000 | - | |
| 9 | Indian Oil Corporation Ltd. - Haldia | 6-Jun-19 | 16,618,300,000 | - | Vendor Claim | No | No | No | - | - | 16,618,300,000 | - | |
| 10 | Indian Oil Corporation Ltd. - Haldia | 6-Jun-19 | 2,398,300,000 | - | 1 Vendor Claim | No | No | No | 2,398,300,000 | - | - | - | An amount of INR 239.83 Crores is admitted at notional Re 1, as the nature of the claim pertains to existing disputes and the requirement for adjudication, in accordance with the judgment of the Supreme Court in the matter of Committee of Creditors of Essar Steel India Limited v. Satish Kumar Gupta and Ors. |
| 11 | Anupama Nayak | 31-May-19 | 40,221 | - | Vendor Claim | No | No | No | - | - | 40,221 | - | |
| Total | | | 36,490,281,849 | 32,855,199 | | | | | 2,791,947,316 | | 33,665,479,336 | - | |